

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3211
ANSWERED ON:29.08.2013
SOCIETIES REGISTRATION ACT
Patel Shri Bal Kumar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has constituted an Expert Group to study the legislative and regulatory architecture of the Societies Registration Act, 1860;
- (b) if so, the details thereof;
- (c) whether the Expert Group has submitted its report;
- (d) whether the Government is considering to facilitate formulating a Model Law based on the recommendations of the Expert Group; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a):- Yes, Madam.

(b) to (e):- The Ministry has constituted an Expert Group to study the legislative and regulatory architecture of the Societies Registration Act, 1860 (now a state level legislation) and to suggest a Model Law on the subject. The report of Expert Group on draft model law on Societies Registration is still awaited.